

HIGH COURT OF MADHYA PRADESH, JABALPUR

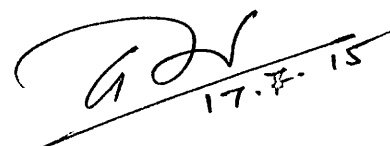
ORDER

No. 723 /Confdl./2015
II-15-49/63 (Pt.-14)

Dated 17th July, 2015

The Sardar Vallabhbhai Patel National Police Academy, Hyderabad is conducting 2 days Workshop on "DNA Fingerprinting" for the Police and Judicial Authorities from 17th - 18th August, 2015 in the Academy. The nominated Judicial Officers whose names and postings figure in the endorsement are directed to attend the aforesaid workshop.

BY ORDER



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 724 /Confdl./2015
II-15-49/63 (Pt.-14)

Dated 17th July, 2015

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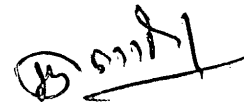
1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. 1. Shri Manoj Kumar Tiwari (Sr.), II ADJ, Sidhi.
Cell Phone No. – 094254 41889
Telephone No. – 07822–250099 (O), Fax No. – 07822–250057,
Email ID – mtiwari090@gmail.com
2. Shri Dharmendra Kumar Singh III CJ-I, Satna.
Cell Phone No. – 094250 12854
Telephone No. – 07672-225288 (O), Fax No.– 07672–228225,
Email ID – dksinghbaghel@gmail.com

The nominated Judicial Officers are directed to attend 2 days Workshop on "DNA Fingerprinting" scheduled to be held from 17th - 18th August, 2015 in the National Police Academy, Hyderabad.

The nominated Judicial Officers are directed to observe following instructions:

- o The workshop is residential and the participants will be accommodated in the campus of the Academy. Expenditure to be incurred on boarding and lodging will be met by the Academy.

- o The participants are directed to claim their TA/DA bills as per rules.
 - o The participants are advised to proceed for the workshop only after receiving information about confirmation of their nominations by the Academy.
 - o **The Judicial Officers whose nominations are accepted are requested to report at the Academy by the evening of 16th August, 2015.**
 - o Arrangement for transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.
 - o The participants are directed to arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
 - o After attending the workshop, the participants are requested to intimate the Registry about their participation in the workshop along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
3. The District & Sessions Judge, **Sidhi / Satna** for information & necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
 4. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various courses.
 5. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for Information and necessary action.



(BHUPENDRA KUMAR NIGAM)
REGISTRAR (V.L.)